

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 245 of 2015 & IA No. 398 of 2015

Dated: 12th February, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**The Tata Power Company Ltd. (D) ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur, Mr. Vishal Anand
and Ms. Nistha Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan and
Mr. Raunak Jain for R.1

ORDER

Mr. Amit Kapur learned counsel for the appellant, assisted by Mr. Vishal Anand, in Appeal No. 245 of 2015 has been heard on issue No.1. Arguments on Issue No.1 are complete.

Post the appeal for further arguments of the appellant on **04th March, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/vg